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Title: Announcement regarding maintaining of discipline and decorum in the House.

HON. SPEAKER: Hon. Members, as soon as the House met today, sensing the prevailing situation in the House and keeping in view the sanctity of the proceedings of the House, I had, at the very outset, observed that Members may refrain from displaying black flags, placards and resorting to other disorderly conduct. Despite that, I have been deeply concerned to note that several Members came to the well of the House shouting slogans, displaying placards and disrupting the proceedings of the House which had constrained me to adjourn the House till 12 Noon.

Maintaining of discipline and decorum in the House is of utmost importance for maintaining the credibility and dignity of Parliament. We have well settled norms of standards to be observed by Members which have been provided for in our Rules of Procedure and Conduct of Business. These are also invariably brought to the notice of all the hon. Members often through paras in Bulletin Part-II. To name a few, Rule 349 provides the norms of etiquettes and standards of rules to be observed by the Members in the House. Rule 351 refers to the mode of addressing the House and Rule 352 provides rules to be observed by Members while speaking in the House.

â€¦(ब्यवधान)

माननीय अध्यक्ष : सभ में नए सदस्यों के लिए बला रखी हूँ। Further, as per Rule 350, only the Member called by the Speaker is entitled to speak while Rule 361 lays down the procedure when the Speaker rises. I have been drawing the attention of the Members to these provisions from time to time. I am, however, pained that none of the norms of etiquettes and standards are being observed by the Members. I have always provided adequate opportunity to all sections of the House to raise matters of topical interest provided the Members give proper notice and seek to raise these matters within the parameter of the rules and accepted norms of behaviour. I would also like to emphatically stress here that in the event of disorderly conducts, I would be constrained to initiate appropriate disciplinary action against the erring Members. I hope that all the Members would adhere to the set norms of etiquettes, standards of behaviour with regard to discipline and decorum in the House. ...(*Interruptions*)

I request all the Members who are displaying placards and other exhibits to immediately refrain from doing so. ...(*Interruptions*) Thank You. ...(*Interruptions*)

**12.04 hrs**

*At this stage, Shri Mohammad Salim and some other hon. Members came and stood on the floor near the Table.*